MAY 7, 1975

साते हैं सौर कितने ऐसे हैं जो 'दूटोन' टेली-फोन खेणी के मन्सर्गत घाते हैं भीर उपरोक्स जिलो की टेलीफोन कनेक्शनो सम्बन्धी माग को कब तक पूरी तरह से पूरा किये जाने की सम्मावना है ?

संचार मन्त्री (डा० शंकर बयाल शर्मा): (क) झौर (ख) विहार के गया और पटना जिलो मे नये टेलीफोन कनेक्शनो के लिये प्रनिर्णींग पडी मर्जिय की सख्या कमश 309 घौर 1679 है। इ. मे सामान्य श्रेणी की ग्रजिया कमश 281 घोर 1,562 हैं। 'टू टोन' नाम की ऐसी कोई श्रेणी नही है।

वालू विसीय वर्ष के अन्त तक गया मे 480 लाइनो के अतिरिक्त क्षमता जोड़ दी जायेगी। वर्ष 1970-77 के अन्त तक पटना से 1900 नई नाइनों के जाडे जाने की सम्भावना है। आणा है कि ये विस्तार-कार्य पूरे हो जाने पर टेलीफोन कने।शना की मौजूदा मांगे पूरी हो जायेगी।

Help to Marutj Limited by M/s Innocenti

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9061 SHRI ISHWAR CHAUDHRY Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state

(a) whether Mis Innocent, the makers of Lambretta in Italy are being permitted expansion by transferring to India most of their plant to manufacture scooters and even such parts thereof which are being and can be manufactured by Indians themselves:

(b) whether M|s Innocent's Tractor Division' also, is being permitted to help Maruti Lumited to manufacture the engines for their small car; and (c) the details in this regard and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE); (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

Section Officers' grade (Limited Departmental Examination), 1975

9062 SHRI R R SHARMA. Will the PRIME MINISTER be pleased to state:

(a) whether the amendment of the Centual Secretariat Service Section Officers' Grade (Limited Departmental Competitive Examination) Regulations, 1964 vide notification dated 24th December, 1974 has been given retrospective effect so as to enable the prospective candidates to take the Section Officers' Grade Examination, 1975 alongwith the candidates who had already applied in response to earlief

(b) if so, the number of Assistants of the Central Secretariat Service who will be adversely affected by it; and

(c) the steps taken to mitigate the grievances of the affected Assistants?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DE-PARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI OM MEH-TARY AFFAIRS (SHRI OM MEH-TA); (a) No. Sir.

(b) and (c). Do not arise.